

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.953/95

New Delhi this the 14th Day of July, 1995.

Hon'ble Sh. N.V. Krishnan, Vice-Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

D.P. Singhal Ex-LDC
Income Tax Department

S/o Sh. Jai Lal,
R/o T-2290/9 Gali No.4,
Baljit Nagar,
New Delhi-110008.

...Applicant

(By Advocate Sh. Shrad Chandra, though none appeared)

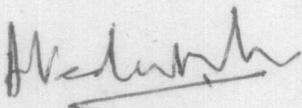
Versus

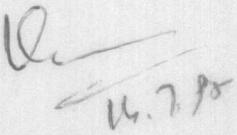
1. Union of India through
the Secretary, Ministry of
Finance, North Block,
Govt. of India, New Delhi.
2. The Income-tax Commissioner Range-5,
Delhi-V, ITO New Delhi.
3. The Deputy Income Tax Commissioner
Income Tax Range-7,
New Delhi.

...Respondents

ORDER (ORAL)
(Hon'ble Mr. N.V. Krishnan)

We notice that in this application none had
appeared for the applicant on the last three occasions
eversince the OA was listed for hearing. In the circumstances,
the OA is dismissed in default.


(Dr. A. Vedavalli)
Member (J)


U.7/95
(N.V. Krishnan)
Vice-Chairman (A)

'Sanju'